

केन्द्रीय सूचना आयोग
Central Information Commission
2 तल, विंग 'ब' / 2nd Floor, 'B' Wing
अगस्त क्रान्ति भवन / August Kranti Bhavan
भीकाजी कामा प्लेस/ Bhikaji Cama Place
नई दिल्ली - 110066 / New Delhi - 110066

F.No.2/3/2010/Admn.-CIC (Vol.3)

Dated: January 02, 2015

OFFICE ORDER

With reference to GFR 163 & 185, the Central Information Commission hereby extends the Consultancy period of Shri Roshan Lal Gupta on contractual basis, for a further period beyond 12.01.2015 until 31.03.2015 or till a regular incumbent joins in the Commission whichever is earlier or till his services are required by the Commission.

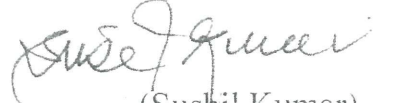
2. He shall be paid remuneration equivalent to last pay drawn less pension plus Dearness Allowance as admissible. The last Pay drawn less Pension of Shri Siva Prasad Vaka is as under:

Last Pay drawn – Rs. 33,330/-

Pension - Rs. 16,665/-

3. He shall attend the work pertaining to IC (BS) as usual until further order. He may also be assigned any other work by the Commission.

4. This issue with the approval of Secretary, Central Information Commission.


(Sushil Kumar)

Deputy Secretary (Admin)

Copy to:

1. Shri Roshan Lal Gupta, Consultant
2. PAO/CAT, First Floor, AGCR Building, IP Estate, New Delhi-110002.
3. Under Secretary (AT&T), DoPT, North Block, New Delhi
4. PS to IC s
5. PS to Secretary/PS to AS.
6. JS(A&P)/JS(Law)/JS(MoRe)/Registrar
7. Shri Malik, NIC for information & further necessary action.
8. DDO/Cash Section/Guard file